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SLP(C)... 753 OF 2002
ITEM No.59

Court No. 10

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)....CC 753/2002

(From the judgement and order dated 18/04/2001 in WA 679/99
of The HIGH COURT OF MADRAS)

TAMIL NADU HOUSING BOARD

Petitioner (s)

VERSUS

M. MEIYAPPAN & ORS.

Respondent (s)

With I.A.1 (C/delay in filing SLP)

Date : 25/02/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Petitioner (s) Mr. T.L.V. Iyer, Sr. Adv.
Mr. P.N. Ramalingam, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

L.....L.....I.....T.....T.....T.....T.....T.....T.....J

.SP2

Delay condoned.
Leave granted.
Tag with SLP(C) Nos.16338-16343 of 2000.

.SP1

(Pawan Kumar)
Court Master

(Prem Prakash)
Court Master